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HIGH COURT OF JAMMU & KASHMIR
AT SRINAGAR
(Through Video Conference)

CM No. 3017/2021 in
WP(C) No. 941/2021
CM No. 3018/2021

M. Abubakar PanditAppellant(s)/Petitioner(s)

Through: Petitioner present in person.

Vs

UT of J&K and others. Respondent(s)

Through:

Coram: HON'BLE MR. JUSTICE DHIRAJ SINGH THAKUR, JUDGE

ORDER
05.05.2021

CM No. 3017/2021

Allowed as prayed for. Learned counsel for the applicant shall make the deficiencies good within two weeks from the date the Court starts functioning normally.

Disposed of accordingly.

WP(C) No. 941/2021

Issue notice to the respondents in the main petition as also in CM, returnable within three weeks.

List again on 01.06.2021.

(Dhiraj Singh Thakur)
Judge

Srinagar
05.05.2021
Ram Krishan

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